

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:998  
ANSWERED ON:01.08.2006  
NIC REPORT ON COMMUNAL VIOLENCE  
Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Integration Council (NIC) has examined the means to check communal violence in the country;
- (b) if so, whether the NIC has submitted its reports to the Government;
- (c) if so, the details thereof; and
- (d) if not, the time by which the report is likely to be submitted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): The first meeting of the Re-constituted National Integration Council (NIC) was held in New Delhi on 31.8.2005. As per one of the suggestions made in the NIC meeting held on 31.8.2005, a group was proposed to be set up to look into and study the various reports of the Judicial Commissions/Inquiry Commissions set up in the past to inquire into the communal riots from time to time and to make recommendations with regard to steps to be taken for prevention of communal violence and to strengthen the administrative police and judicial machinery etc.

In pursuance of the suggestion of NIC, a Working Group of the National Integration Council was set up by this Ministry on 17.1.2006 to study the reports of the Judicial Commissions and Inquiry Commissions about the anatomy of Communal Riots. The Working Group was to submit its Report within six months i.e. upto 16.7.2006. The term of the Working Group has been extended upto 16.10.2006 as it could not submit the Report within the stipulated time. Its deliberations are ongoing and it has not yet submitted its report to Government.